

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**35. C.P.(IB)-478(MB)/2022**

**CORAM:**

**SHRI SHYAM BABU GAUTAM      JUSTICE P. N. DESHMUKH (Retd.)**  
**HON'BLE MEMBER (T)                          HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON    29.11.2022**

**NAME OF THE PARTIES: - HDFC Bank Ltd.**

**V/s**

**Mrs. Ritika Lalwani**

**APPEARANCES: -**

**FOR THE APPLICANT                    : Adv. Arjun Sathees**

**Section: U/s 95(1) of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

The matter is taken up through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **12.01.2023** for hearing.

**Sd/-**

**SHYAM BABU GAUTAM**

**Member (Technical)**

Manish Tiwari

**Sd/-**

**JUSTICE P. N. DESHMUKH**

**Member (Judicial)**